

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. CP/55(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2024**

NAME OF THE PARTIES: IL & FS Transportation Networks Ltd
VS
Union of India

Appearance

For Petitioner : Appeared but not marked his appearance.

For Respondent : None Appeared

SECTION 131(1) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

On the request of the learned counsel for the petitioner, the matter is
adjourned to **03.09.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)